														Annexure -
				Name o	f Corporate Debt	tor:Pooja Soya In	dustires Private	Limited : Date of	Commencement	of Liquidation : 2	22.01.2025: List o	f Creditors as on:	04.04.2025	
						List of Op	erational Credit	ors (Other than \	Norkment and em	ployees and Go	vernment Dues)			
S. No.	Name of Creditors	Details of C	laims Received	Details of claims admitted						Amount of contingent	Amount of any	Amount of claim rejected	Amount of claim under	Remarks, if any
			Amount Claimed	Amount of Claim Admitted	Nature of Claim	covered by lien	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted	claim	that may setoff		verification	
	Manglani & Sons Prop. Nishit Manglani	11/02/2025	21,250,000.00	21,250,000.00	Operational Debt	NA	NA NA	NO	-	0.00	0.00	0.00	0.00	Claim submitted during Liquidation period
2	M/s Nihal Chand Balram	21/11/2023	1,435,568.00	646,230.00	Operational Debt	NA	NA	NO	1.18	0.00	0.00	789,338.00	0.00	Claim submitted during CIRP period, in accordance with Reg 12 (2) (c) of IBBI (Liquidation Process) Regulations, 2016, "In case stakeholder does not submit its claims during the liquidation process, the claims submitted by such a stakeholder during the corporate insolvency resolution process under the Insolvency an Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016, shall be deemed to be submitted under section 38.
	Total		22.685.568.00	21,896,230.00				-	1.18	0.00	0.00	789,338.00	0.00	